

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO. †3859
TO BE ANSWERED ON 18.12.2024

Coal Mines operated by PSUs

†3859. Shri Anil Firojiya:

Will the Minister of COAL be pleased to state:

(a) the total number of underground coal and metal mines operated by Public Sector Undertakings (PSUs) and Private Sector Enterprises at present;

(b) whether any accidents/incidents involving fatalities and serious injuries due to roof failure in the underground coal and metal mines have been reported during the last five years and if so, the details thereof;

(c) whether any guidelines have been issued to the mine operators for implementing advanced technologies to avoid such fatal and unwanted incidents;

(d) if so, whether any action has been taken against the mine operators for non-compliance of the said guidelines; and

(e) if so, the details thereof?

ANSWER

MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)

(a): As per information available with the Directorate General of Mines Safety (DGMS), number of underground Coal and Metal mines operated by Public Sector Undertakings (PSUs) and Private sector Enterprises is as under:

Industry Type	Below ground		Mixed (Below Ground & Opencast)	
	No. of Coal Mines	No. of Metal Mines	No. of Coal Mines	No. of Metal Mines
PSU	226	22	36	1
Private	12	62	2	5

* The data is provisional.

(b): The details of the accidents involving fatalities and serious injuries due to roof failure in the underground coal and underground metal mines are attached as **Annexure-I**.

(c): Under Coal Mines Regulation 2017, DGMS issues guidelines in the form of circulars for strata control, systematic support rule, phasing out of manual loading, setting of supports and introduction of roof bolting system etc. The following steps have been taken by the DGMS to reduce fatalities in mines and improve the safety of workers engaged therein:

(i). Legislative measures:

(a) Regular inspection of the mines to ensure compliance of provisions of the Mines Act, 1952 and Rules/ Regulations made thereunder.

(b) Conduct of enquiry into the accident and dangerous occurrences to ascertain the cause and circumstances that led to the accident and suggestion of suitable remedial measures to the mine management.

(ii). Development of standard setting.

(iii). Promotional measures in the form of holding National conferences on safety in mines, imparting Vocational Training and other Training, Observance of Safety Weeks and Safety Campaigns, holding Rescue Competition, promoting participation of workers in safety management, awareness and information dissemination.

(iv). Introduction of Risk Assessment Techniques and preparation of Safety Management Plan aimed at mitigation of risks and to ensure safety of workmen including introduction of standard operating procedures etc.

(d) & (e): Regular inspection of the mines are conducted by DGMS to ensure compliance of provisions of the Mines Act, 1952 and Rules/Regulations made thereunder. Conduct of enquiry into the accident and dangerous occurrences to ascertain the cause and circumstances that led to the accident and suggestion of suitable remedial measures to the mine management. Details of action taken against the mine operators for non-compliance of the said guidelines, are placed at **Annexure -II**

Annexure-I

Details of accidents due to roof fall (0111) in the underground coal mines

State	Chhattisgarh		Jharkhand		Madhya Pradesh		Odisha	
	Killed	Injured	Killed	Injured	Killed	Injured	Killed	Injured
2019	2	0	0	0	0	1	0	0
2020	1	1	0	1	1	0	1	0
2021	1	0	0	0	1	1	0	0
2022	0	2	0	0	3	0	0	0
2023	0	1	0	0	0	0	0	0
2024	0	1	0	0	0	0	0	0

State	Telangana		Maharashtra		West Bengal	
	Killed	Injured	Killed	Injured	Killed	Injured
2019	1	4	0	0	0	0
2020	1	3	0	0	0	0
2021	6	2	0	0	2	0
2022	0	2	0	0	2	0
2023	1	1	0	1	1	2
2024	0	2	0	0	0	1

Details of accidents due to roof fall (0111) in the underground metalliferous mines

State	Jharkhand		Madhya Pradesh		Rajasthan		Karnataka		Maharashtra	
	Killed	Injured	Killed	Injured	Killed	Injured	Killed	Injured	Killed	Injured
2019	0	0	3	1	0	1	1	0	0	0
2020	0	0	0	0	0	0	0	0	2	0
2021	0	0	0	0	0	0	0	0	0	0
2022	1	0	1	1	0	0	0	0	0	0
2023	0	0	0	0	0	0	0	0	0	0
2024	0	0	2	0	0	0	1	2	0	0

Annexure-II**Details of inspections carried out by DGMS**

Year	No. of Inspections	No. of Enquiries	No. of Notices Issued	No. of Prohibitory orders issued	No. of Prosecutions launched	No. of circulars issued
2022	8310	1400	127	216	24	02
2023	9008	1284	233	330	36	02
*2024	6614	1284	169	280	24	07

Data of 2024(up to Oct 24) is provisional.
